

unmanned level crossing or subway/Road Under Bridge (RUB)/Road Over Bridge (ROB) by construction of diversion road.

- **Provision of Subways/Road Under Bridges**
- **Manning** - Phased manning of unmanned level crossings which cannot be eliminated by above means.

During the last seven years and in the current year (upto June 2015), 7858 unmanned level crossings have been eliminated through recourse to the aforesaid measures.

Redevelopment of four hundred railway stations

2231. SHRI NEERAJ SHEKHAR:
SHRI ARVIND KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has proposed to redevelop four hundred railway stations of the country;
- (b) if so, the details thereof, along with the details of facilities that would be provided at such stations; and
- (c) the details of stations selected for the same, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) A proposal to offer 'A-1' and 'A' category stations (about 400 stations) for redevelopment on 'as is where is' basis, by inviting open bids from interested parties with their designs and business ideas duly providing for amenities and other requirements of the Railways has been recently approved by the Cabinet. However, the process for redevelopment of stations, already identified would continue. The entire cost of station redevelopment is to be met by leveraging commercial development of land and air space in and around the stations.

The facilities proposed in a redeveloped station include congestion free non-conflicting entry/exit to the station premises, segregation of arrival/departure of passengers, adequate concourse without overcrowding, integration of both sides of the city wherever feasible, integration with other modes of transport systems e.g. Bus, Metro, etc., user friendly international signage, well illuminated circulating area and sufficient provision for drop off, pick up and parking etc. Details of 'A-1' and 'A' category stations, State-wise are given in the Statement.

Statement*State-wise details of 'A-1' and 'A' category stations*

Sl. No.	State/Union Territory	No. of 'A-1' category stations	No. of 'A' category stations
1.	Andhra Pradesh	6	28
2.	Assam	1	9
3.	Bihar	6	31
4.	Chandigarh	1	-
5.	Chhattisgarh	2	5
6.	Delhi	4	4
7.	Goa	-	1
8.	Gujarat	4	17
9.	Haryana	1	12
10.	Jammu and Kashmir	1	1
11.	Jharkhand	2	9
12.	Karnataka	2	18
13.	Kerala	4	17
14.	Madhya Pradesh	2	21
15.	Maharashtra	10	28
16.	Nagaland	-	1
17.	Odisha	2	10
18.	Punjab	2	11
19.	Rajasthan	3	23
20.	Tamil Nadu	4	23
21.	Uttar Pradesh	12	44
22.	Uttarakhand	2	3
23.	West Bengal	4	16

Settlement of accident claims

2232. SHRI ARVIND KUMAR SINGH:
SHRI NEERAJ SHEKHAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether 25000 people have died and 3882 injured during 2014 in train accidents, if so, details thereof, State/Zone-wise

(b) the details of compensation announced and actually paid by Railways to the victims/dependents of train accidents during last three years and current year, year-wise;